

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Calcutta, for the year 1986-87.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-8278/89]

Fertilizer (Control) (Second Amendment) order, 1989

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table—

A copy of the Fertiliser (Control) (Second Amendment) Order, 1989 (Hindi and English versions) published in Notification No. S.O. 581 (E) in Gazette of India dated the 27th July, 1989 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-8279/89]

11.17 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following two message received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Karnataka Appropriation Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 7th August, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has on recommendations to make to the Lok Sabha in regard to the said Bill"

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 11th August, 1989, adopted the following motion in regard to the appointment of Members of the Lok Sabha to the Joint Committee of the House on the Shipping Agents (Licensing) Bill, 1987:—

"That this House recommends to the Lok Sabha that the Lok Sabha do appoint eight Members of Lok Sabha to the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, in the vacancies caused by the resignation from the membership of the Lok Sabha of Prof. Parag Chaliha, Dr. Sudhir Roy, Shri H.A. Dora, Shri H.N. Nanje Gowda, Shri Satyagopal Misra, Shri H.M. Patel, Shri B.B. Ramaiah and Shri Indrajit Gupta, who were Members of the said Joint Committee and communicate to this House the names of the Members so appointed by the Lok Sabha to the said Joint Committee."